

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	IA 43/17 in TP 32/16	For hearing	397/ 398	Satwant Singh & Another Vs. Columbia Asia Hospitals P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Iyeltu</i> <i>for A. Murali</i> <i>J. Sagar Associates</i> <i>9663309318</i>	<i>P1 & P2</i>	<i>Iyeltu</i>
2.	<i>RAHUL DEV</i> <i>for Suraj Govindaraj</i> <i>Anup Shah Law Firm</i>	<i>P1 & P2</i>	<i>Rahul</i>

~~Counsel for petitioner~~ Counsel for petitioner is present. Counsel for respondents is also present. IA 132/17 is listed today. In this matter, the respondents in this IA 132/2017 have not filed their reply.

List it finally on 16.10.2017.


MEMBER (J)